## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 29th day of August, 2002.

MCA No. 82 of 2002 in Original Application No. 334 of 2002.

Hon'ble Mr. S.Dayal, Member (A)

Hon'ble Mr. A.K.Bhatnagar, Member (J)

O.P.Shukaa, Sub-Divisional Officer.,

(Forest Department) Allahabad.

... Applicant.

By Advocate: - Shri K.M.Mishra.

Versus

- Lt. Gen. Surendra Næth
   Chairman,
   Union Public Service Commission,
   Dholepur House, C.D.O. Complex,
   Lodi Road, New Delhi.
- 2. Sri Praveen Kumar,

  Joint Secretary,

  Union Public Service Commission,

  Dholepur House, C.D.O. Complex,

  Lodi Road, New Delhi

....Respondents

By Advocate: - Sh. K.P.Singh

Sh. Chandrika Prasad,

Sh. R.C.Joshi.

## ORDER

## (By Hon'ble Mr. S, Dayal, Member (A)

This contempt petition was filed for deliberate disobedience of directions given in O.A NO. 334/02 on 2-4-02 by which the applicant was permitted to make a representation before U.P.S.C for considering his

....contd.2

Claim. The respondents have filed a reply annexing Annexure R-II by which the representation of the applicant is considered and replied to by the Respondents rejecting the claim of the applicant. Since the direction of the Tribunal was for considering and deciding the representation of the applicant, the compliance claimed by the applicant is accepted. The contempt proceedings are, therefore, dropwand the notices issued are discharged.

Member (J)

Member (A)

madhu